

संतुलन-पत्रों में बढ़ा-चढ़ा कर दिखाया है, ताकि उन्हें आयकर कम देना पड़े और कम्पनियों को दोनों ओर से अताधिकृत लाभ मिल जाये ;

(ख) यदि हां, तो गत पांच वर्षों में में इन फर्मों ने इस प्रकार आयकर की कितनी घनराशि का अपवंचन किया ;

(ग) क्या सरकार ने इस सम्बन्ध में कोई जांच पड़ताल की है ;

(घ) यदि हां, तो उस का स्वीरा क्या है ; और

(ङ) यदि नहीं, तो क्या सरकार का इस सम्बन्ध में जांच पड़ताल करने का कोई विचार है ?

वित्त मंत्री (श्री शशीन्द्र चौधरी) :

(क) अब तक की गयी जांच पड़ताल से ऐसा नहीं लगता है कि आंकड़ों को बढ़ा चढ़ा कर दिखाया गया है ।

(ख) सवाल नहीं उठता ।

(ग) पूछ-ताछ चल रही है ।

(घ) पूछ-ताछ पूरी होने पर ही स्वीरे का पता चल सकता है ।

(ङ) फर्मों के आयकर निर्धारण की कार्यवाही को पूरा करते समय आरोपों को ध्यान में रखा जायगा ।

**Service conditions in Ashoka Hotel Ltd., New Delhi**

1078. **Shri Kajrolkar:** Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether any service conditions have been introduced in the Ashoka Hotel Ltd., New Delhi;

(b) whether they have ever been reviewed after their introduction to see whether they are comparable with other similar institutions in India; and

(c) if not, when it is proposed to be done?

**The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna):** (a) Yes.

(b) and (c). A Wage Board for the Hotel Industry in Delhi has been set up by the Delhi Administration. The service conditions of the employees of the Ashoka Hotel will be reviewed in the light of the recommendations of the Wage Board and the decision of the Delhi Administration thereon.

**I.N.A. Market, New Delhi**

1079. **Shri Yashpal Singh.** Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that the new I.N.A. Market near Kidwai Nagar has not so far been given electric connection; and

(b) if so, the reasons therefor?

**The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna):** (a) and (b). All the 224 shops in the market have been allotted to the Super Bazar. Of these, 120 shops, which were allotted initially, have been provided with temporary electric connections. Permanent electric connections have not been provided as the Delhi Electric Supply Undertaking has changed the basis of payment demanded and Government have not been able to agree to this. The remaining 104 shops have been allotted to the Super Bazar on the condition that they would obtain electric connections direct from the Undertaking.

**Manufacture of Briquettes**

1080. **Shri Vishwa Nath Pandey:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether Government propose to instal a factory for manufacturing briquettes from saw dust and bamboo dust in Chemvannur near Calcutta;

- (b) if so, when; and  
 (c) the total expenditure thereof?

**The Minister of Planning and Social Welfare (Shri Asoka Mehta):** (a) to (c). The Planning Commission is not aware of any place known as Chemvannur near Calcutta located in the Rural Industries Projects sponsored by the Planning Commission. However, there is a place known as Cheruvannur near Calicut (Kozhikode) in Kerala and that is located in the Rural Industries Project of Kozhikode.

A model scheme for the manufacture of fuel briquetting from saw dust and bamboo dust has been prepared by the Rural Industries Planning Committee and supplied to the Project Officer, Rural Industries Project, Kozhikode. The Project Officer is making efforts to get a suitable party interested in this industrial activity. It is not possible at this stage to indicate as to when the unit would come up there and what would ultimately be the investment.

#### Exchange value of Rupee

**1081. Shri Tridib Kumar Chaudhuri:** Will the Minister of Finance be pleased to state:

(a) the present unofficial rates of exchange for the Rupee vis-a-vis dollar and pound sterling in principal markets outside the country and inside the country; and

(b) whether Government propose to lay a statement showing month-by-month fluctuations in the unofficial rates of exchange for the Rupee in terms of Dollar and Pound Sterling since June, 1966 after the devaluation of the rupee; on the Table?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) The unofficial rate of exchange for the rupee in terms of the U.S. dollar in the New York market was Rs. 10 at the end of September 1966, and the unofficial rate of exchange for the rupee

in terms of Pound Sterling was Rs. 29.85 on 19th October 1966. The unofficial rates of exchange in markets inside the country are not available.

(b) The unofficial rate of exchange for the rupee in terms of the U.S. dollar has varied between Rs. 9.75 to Rs. 10.15 in the New York market, and the unofficial rate of exchange for the rupee in terms of Pound Sterling in the London market has varied between Rs. 29.28 to Rs. 31.85 since devaluation.

#### Circular Railway in Calcutta

**1082. Shri P. R. Chakraverti:  
 Shri H. C. Linga Reddy:  
 Shri D. C. Sharma:**

Will the Minister of Planning and Social Welfare be pleased to state:

(a) the progress achieved so far in starting with the construction of the circular Railway in Calcutta;

(b) whether Government have examined the possibility of going in for subways, as in other big cities in the world; and

(c) the financial involvements thereof?

**The Minister of Planning and Social Welfare (Shri Asoka Mehta):** (a) and (b). Details regarding the preliminary engineering feasibility study are being finalised in consultation with the Calcutta Metropolitan Planning Organisation and the Railways.

(c) Does not arise.

#### Indian Embassy in Washington

**1083. Shri Surendra Pal Singh:** Will the Minister of Finance be pleased to state:

(a) whether the contract entered into on the 9th August, 1966 by the Indian Embassy in Washington with a firm of public relations consultants by the name of 'Public Relations Attaches International' has been renewed for the current financial year; and